

**+Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 32 of 2011**

**Dated: 30<sup>th</sup> March, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**Tata Power Company Limited.**

**.... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors.**

**.... Respondent (s)**

Counsel for the Appellant (s) : Mr. Jaideep Gupta  
Mr. Sakya Singh Choudhary  
Mr. Vishal Anand,  
Ms. Nandini Gore  
Mr. Abhishek Roy  
Ms. Aditi Bhatt  
Ms. Sonia Nigam

Counsel for the Respondent(s): Mr.Gopal jain  
Mr. Ramji Srinivasan  
Mr. Akhil Sibbal  
Mr. Hasan Murtaza &  
Mr.Zealaul Haque  
Mr. Saswat Patnaik &  
Ms. Amisha Nagrajan

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ORDER

Learned Counsel for Respondents 2 and 6 is filing reply today. Learned Counsel for the Appellant seeks time to file rejoinder. He is permitted to do so on or before 14.4.2011.

Post the matter for hearing on 14.4.2011.

**(Justice P.S. Datta)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

**PK /RKT**